

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 303

New IA-2801/2023 IA-1862/2023 IA-1951/2023 IA-1952/2023 IA-898/2023
IA-259/2023 IA-5913/2022 IA-71/2023

In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 24.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Pallavi Singh for Applicant in IA 259/2023,
Mr. Sandeep Bajaj, Mr. Vipul Jai, Mr. Mayank Biyani,
Advocates in IA-5913/2022

For the Yes Bank : Mr. Anand Shankar Jha, Mr. Arpit Gupta &
Mr. Abhilekh Tiwari, Advocates for YES BANK
in IA-898/2021

For the Respondent : Mr. Akshay Sharma, Advocate for Respondent No. 3,
Mr. Utsav Mukherjee, Adv. for R2 & R3 In IA 5918/22
and 898/2023, Mr. Saurav Gupta, Advocate for R-5 in
IA-5913/2022, Mr. K. Dutta, Sr. Adv.,
Mr. Supratik Sarkar, Advocates for R-4
in IA-5913/2022

For the RP : Mr. Adarsh Tripathi, Mr. Ajitesh Garg, Advs.

ORDER

New IA-2801/2023:-

This application has been filed seeking extension of CIRP period by 60 days w.e.f. 22.05.2023 till 20.07.2023.

It is submitted by the Learned Counsel appearing for the Resolution Professional that the CoC has passed the Resolution for extending the CIRP period in its meeting held on 21.05.2023 with 82.31% votes.

Having heard the submissions and perused the Resolution passed by the CoC, we extend the CIRP period by 60 days from 22.05.2023 to 20.07.2023.

IA allowed.

List all remaining IAs on **02.06.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Shammy
24.05.2023

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)